

(J.H.C. Sch. 1-7)

☎ : Office – 0651-2481449
Fax No. – 0651 – 2481116

From:
Anil Kumar Choudhary,
Registrar General,
High Court of Jharkhand
Ranchi

File No. XXII(6)/1/2017-18/Apptt.
Letter No. _____/Apptt.
Dated: _____

To,

1. Sri Arun Kumar Dubey, S.D.J.M.-cum-Judge Incharge-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Simdega,
2. Sri Nirupam Kumar, S.D.J.M.-cum-Judge Incharge-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Lohardaga,
3. Sri Ashok Kumar No. III, S.D.J.M.-cum-P.M. (J.J. Board), Jamshepur,
4. Sri Md. Naeem Ansari, S.D.J.M.-cum-P.M. (J.J. Board), Garhwa,
5. Sri Md. Faheem Kirmani, S.D.J.M.-cum-P.M. (J.J. Board), Ranchi,
6. Miss Archana Kumari, S.D.J.M.-cum-Civil Judge (Junior Division)-cum-P.M. (J.J. Board), Daltonganj,
7. Ms. Kumari Vaishali Srivastava, J.M.-cum-P.M. (J.J. Board), Deoghar,
8. Miss Richa Srivastava, S.D.J.M.-cum-P.M. (J.J. Board), Hazaribagh,
9. Sri Nishant Kumar, S.D.J.M.-cum-Judge Incharge-cum-P.M. (J.J. Board), Dumka,
10. Sri Manoranjan Kumar No. I, S.D.J.M.-cum-Judge Incharge-cum-P.M. (J.J. Board), Jamtara,
11. Miss Manju Kumari, Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Giridih,
12. Sri Chandra Bhanu Kumar, S.D.J.M.-cum-Judge Incharge-cum-P.M. (J.J. Board), Pakur,
13. Miss Divya Mishra, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge Incharge-cum-P.M. (J.J. Board), Koderma,
14. Miss Shweta Kumar No. II, S.D.J.M.-cum-Judge Incharge-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Chatra,
15. Miss Rajshree Aparna Kujur, J.M.-cum-Addl. Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Bokaro,
16. Sri Ananda Singh, S.D.J.M.-cum-Judge Incharge-cum-P.M. (J.J. Board), Godda,
17. Sri Bishwanath Bhagat, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge Incharge-cum-P.M. (J.J. Board), Saraikela,
18. Miss Lucy Sosen Tigga, J.M.-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Chaibasa,
19. Sri Anup Tirkey, S.D.J.M.-cum-Judge Incharge-cum-P.M. (J.J. Board), Sahebganj,
20. Sri Manoj Kumar Ram, SDJM-cum-Judge I/c-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Gumla,
21. Miss Kumari Jiv, J.M.-cum-Addl. Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Dhanbad,
22. Sri Sandeep Nishit Bara, S.D.J.M.-cum-Judge Incharge-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Latehar,
23. Miss Sushila Soreng, SDJM-cum-Civil Judge (Jr. Div.)-cum-Judge I/c-cum-P.M. (J.J. Board), Khunti.

Sub: - Nomination for attending the Refresher Training Course scheduled to be held on 1st & 2nd April, 2017 at Judicial Academy Jharkhand, Ranchi.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending the Refresher Training Course on “**Role and Responsibilities of Principal Magistrate under J.J. Act**” on **1st & 2nd April, 2017** at Judicial Academy Jharkhand, Ranchi with a direction to report to the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 01.04.2017 at 9:30 AM in proper dress.

Accordingly, you are accorded necessary permission for attending the aforesaid course.

I am further directed to inform that the arrangement for stay for the participants have been made in Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of 31st March till the

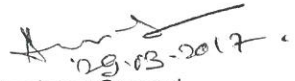
evening of 02nd April, 2017. The nominated officers, staying in the hostel, will pay the mess charge to the staff designate, in advance, at the time of reporting to the Judicial Academy for training **at the rate of Rs. 320/- per day**. For other officers not staying in the hostel to pay mess charges **@ of Rs. 170 per day**. Cash receipt of the amount received will be given to the officers by the staff designate.

Yours faithfully,
Sd/- A.K. Choudhary
Registrar General

Memo No. 1404 /Apptt.

Dated, Ranchi, the 29.03.17

Copy forwarded to the Principal District & Sessions Judges, Simdega / Lohardaga / Jamshedpur / Garhwa / Daltonganj / Deoghar / Hazaribagh / Dumka / Jamtara / Giridih / Pakur / Koderma / Chatra / Bokaro // Godda / Saraikela / Chaibasa / Sahebganj / Gumla / Dhanbad / Latehar / Khunti including the Judicial Commissioner, Ranchi for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 141/JAJ dated 05.03.2017 / the C.P.C., e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.


29.03.2017
Registrar General

(J.H.C. Sch. 1-7)

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From:

Anil Kumar Choudhary,
Registrar General,
High Court of Jharkhand
Ranchi

File No. XXII(6)/1/2017-18/Apptt.
Letter No. _____/Apptt.
Dated: _____

To,

1. Sri Virendra Kumar Tiwari, District & Addl. Sessions Judge-cum-Presiding Officer, MVACTION, Hazaribagh,
2. Sri Vishwa Nath Shukla, Addl. Judicial Commissioner-cum-Presiding Officer, MVACTION, Ranchi,
3. Sri Rama Kant Mishra, District & Addl. Sessions Judge, Chaibasa,
4. Sri Ajit Kumar Singh, District & Addl. Sessions Judge, Jamshedpur,
5. Sri Anuj Kumar, District & Addl. Sessions Judge, Saraikela,
6. Sri Rajeev Anand, J District & Addl. Sessions Judge, Lohardaga,
7. Sri Subhash, District & Addl. Sessions Judge, Jamshedpur,
8. Sri Syed Saleem Fatmi, District & Addl. Sessions Judge, Dhanbad,
9. Sri Amitesh Lal, District & Addl. Sessions Judge, Hazaribagh,
10. Sri Ravi Ranjan, District & Addl. Sessions Judge, Deoghar,
11. Sri Arvind Kumar No. 1, District & Addl. Sessions Judge, Chatra,
12. Sri Biresh Kumar, District & Addl. Sessions Judge, Garhwa,
13. Sri Sanjay Kumar Upadhyay, District & Addl. Sessions Judge, Daltonganj,
14. Sri Shesh Nath Singh, District & Addl. Sessions Judge, Jamshedpur,
15. Sri Kamal Kumar Srivastava, District & Addl. Sessions Judge, Giridih,
16. Sri Rajesh Kumar No. 1, District & Addl. Sessions Judge, Khunti,
17. Sri Dinesh Rai, District & Addl. Sessions Judge, Chaibasa,
18. Sri Anil Kumar Pandey, District & Addl. Sessions Judge, Latehar,
19. Sri Sanjay Pratap, District & Addl. Sessions Judge, Godda,
20. Sri Rajiv Ranjan, District & Addl. Sessions Judge, Sahebganj (Rajmahal),
21. Sri Om Prakash, District & Addl. Sessions Judge, Ramgarh,
22. Sri Janardan Singh, District & Addl. Sessions Judge, Dhanbad,
23. Sri Gopal Pandey, District & Addl. Sessions Judge, Deoghar,
24. Sri Dhananjay Kumar, District & Addl. Sessions Judge, Dhanbad,
25. Sri Sanjay Kumar No. 2, District & Addl. Sessions Judge, Chaibasa,
26. Sri Sujit Kumar Singh, District & Addl. Sessions Judge, Jamshedpur,
27. Sri Rajni Kant Pathak, District & Addl. Sessions Judge, Ramgarh,
28. Mrs. Sanjeeta Srivastava, District & Addl. Sessions Judge, Giridih,
29. Sri Pawan Kumar, District & Addl. Sessions Judge, Dumka,
30. Sri Manoj Chandra Jha, District & Addl. Sessions Judge, Garhwa,
31. Sri Surya Bhushan Ojha, District & Addl. Sessions Judge, Gumla,
32. Sri Shatrunjay Kumar Singh, District & Addl. Sessions Judge, Jamshedpur,
33. Sri Amit Shekhar, District & Addl. Sessions Judge, Chatra,
34. Sri Yashwant Prakash, District & Addl. Sessions Judge, Gumla,
35. Sri Santosh Kumar No. 2, District & Addl. Sessions Judge, Chatra,
36. Sri Surendra Nath Mishra, District & Addl. Sessions Judge, Dumka,
37. Sri Kamlesh Kumar Shukla, District & Addl. Sessions Judge, Garhwa,
38. Sri Uttam Anand, District & Addl. Sessions Judge, Daltonganj,
39. Sri Anand Prakash, District & Addl. Sessions Judge, Godda,
40. Sri Deepak Baranwal, District & Addl. Sessions Judge, Sahebganj (Rajmahal),
41. Sri Shyam Nandan Tiwary, Addl. Judicial Commissioner, Ranchi,
42. Sri Binod Kumar Singh, District & Addl. Sessions Judge, Giridih,
43. Sri Sanjay Kumar Singh No. 2, District & Addl. Sessions Judge, Koderma,

44. Sri Ramesh Chandra, District & Addl. Sessions Judge, Jamshedpur,
45. Sri Manish Ranjan, District & Addl. Sessions Judge, Daltonganj,
46. Sri Kanwal Jeet Chopra, District & Addl. Sessions Judge, Gumla,
47. Sri Rakesh Kumar Mishra, District & Addl. Sessions Judge, Gumla,
48. Sri Prabhakar Singh, District & Addl. Sessions Judge, Jamshedpur.

Sub: - Nomination for attending the Refresher Training Course scheduled to be held on 08th of April, 2017 at Judicial Academy Jharkhand, Ranchi.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending the Refresher Training Course on **"Tools and Techniques to expedite MVACT Cases"** on **08th of April, 2017** at Judicial Academy Jharkhand, Ranchi with a direction to report to the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 08.04.2017 at 9:30 AM in proper dress.

Accordingly, you are accorded necessary permission for attending the aforesaid course.

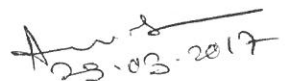
I am further directed to inform that the arrangement for stay for the participants have been made in Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of 07th April till the evening of 08th April, 2017. The nominated officers, staying in the hostel, will pay the mess charge to the staff designate, in advance, at the time of reporting to the Judicial Academy for training **at the rate of Rs. 320/- per day**. For other officers not staying in the hostel to pay mess charges **@ of Rs. 170 per day**. Cash receipt of the amount received will be given to the officers by the staff designate.

Yours faithfully,
Sd/- A.K. Choudhary
Registrar General

Memo No. 1406 /Apptt.

Dated, Ranchi, the 29.03.17

Copy forwarded to the Principal District & Sessions Judges, Hazaribagh / Chaibasa / Jamshedpur / Saraikela / Lohardaga / Dhanbad / Deoghar / Chatra / Garhwa / Daltonganj / Giridih / Khunti / Latehar / Godda / Sahebganj / Ramgarh / Dumka / Gumla / Koderma / including the Judicial Commissioner, Ranchi for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 141/JAJ dated 05.03.2017 / the C.P.C., e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.


29.03.2017
Registrar General

(J.H.C. Sch. 1-7)

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From:

Anil Kumar Choudhary,
Registrar General,
High Court of Jharkhand
Ranchi

File No. XXII(6)/1/2017-18/Apptt.
Letter No. _____/Apptt.
Dated: _____

To,

1. Sri Ravi Prakash Tiwari, Probationary Civil Judges (Jr. Div.), Khunti,
2. Sri Rakesh Raushan, Probationary Civil Judges (Jr. Div.), Ramgarh,
3. Sri Tabinda Khan, Probationary Civil Judges (Jr. Div.), Dhanbad,
4. Sri Shivam Chaurasia, Probationary Civil Judges (Jr. Div.), Chaibasa,
5. Sri Md. Safdar Ali Naiyar, Probationary Civil Judges (Jr. Div.), Daltonganj,
6. Ms. Swati Vijay Upadhyay, Probationary Civil Judges (Jr. Div.), Dhanbad,
7. Ms. Pooja, Probationary Civil Judges (Jr. Div.), Ranchi,
8. Sri Gaurav Khurana, Probationary Civil Judges (Jr. Div.), Godda,
9. Ms. Sangita, Probationary Civil Judges (Jr. Div.), Dhanbd,
10. Sri Abhishek Srivastava, Probationary Civil Judges (Jr. Div.), Garhwa,
11. Ms. Saudamini Singh, Probationary Civil Judges (Jr. Div.), Hazaribagh,
12. Sri Achhat Srivastava, Probationary Civil Judges (Jr. Div.), Latehar,
13. Sri Digvijay Nath Shukla, Probationary Civil Judges (Jr. Div.), Sahebganj,
14. Sri Rakesh Ranjan, Probationary Civil Judges (Jr. Div.), Pakur,
15. Sri Ravi Shanker Pandey, Probationary Civil Judges (Jr. Div.), Chatra,
16. Sri Parmanand Upadhyay, Probationary Civil Judges (Jr. Div.), Ranchi,
17. Sri Manish Kumar Singh, Probationary Civil Judges (Jr. Div.), Ranchi,
18. Sri Abhinav, Probationary Civil Judges (Jr. Div.), Jamshedpur,
19. Sri Kumar Saurabh Tripathi, Probationary Civil Judges (Jr. Div.), Dhanbad,
20. Sri Raj Kumar Pandey, Probationary Civil Judges (Jr. Div.), Rajmahal (Sahebganj),
21. Sri Mayank Maliyaz, Probationary Civil Judges (Jr. Div.), Hazaribagh,
22. Sri Manish Kumar Mishra, Probationary Civil Judges (Jr. Div.), Dumka,
23. Sri Ranjay Kumar, Probationary Civil Judges (Jr. Div.), Giridih,
24. Sri Vivek Kumar, Probationary Civil Judges (Jr. Div.), Koderma,
25. Sri Bankim Chandra Chatterjee, Probationary Civil Judges (Jr. Div.), Dumka,
26. Sri Deepak Kumar, Probationary Civil Judges (Jr. Div.), Daltonganj,
27. Ms. Arpana Kumari, Probationary Civil Judges (Jr. Div.), Jamshedpur,
28. Sri Gautam Gobinda, Probationary Civil Judges (Jr. Div.), Madhupur (Deoghar),
29. Sri Bikrant Ranjan, Probationary Civil Judges (Jr. Div.), Daltonganj,
30. Sri Nishi Kant, Probationary Civil Judges (Jr. Div.), Giridih,
31. Sri Rajesh Ranjan Kumar, Probationary Civil Judges (Jr. Div.), Godda,
32. Ms. Veena Kumari, Probationary Civil Judges (Jr. Div.), Dhanbad,
33. Sri Gautam Kumar, Probationary Civil Judges (Jr. Div.), Godda,
34. Sri Ravi Choudhary, Probationary Civil Judges (Jr. Div.), Ranchi,
35. Ms. Sama Roshini Kullu, Probationary Civil Judges (Jr. Div.), Bokaro,
36. Sri Mayank Tushar Topno, Probationary Civil Judges (Jr. Div.), Garhwa,
37. Ms. Rupa Bandana Kiro, Probationary Civil Judges (Jr. Div.), Jamshedpur,
38. Ms. Kavitanjali Toppo, Probationary Civil Judges (Jr. Div.), Ranchi,
39. Ms. Ritu Kujur, Probationary Civil Judges (Jr. Div.), Dhanbad,
40. Sri Manish Manikant Pradhan, Probationary Civil Judges (Jr. Div.), Jamshedpur,
41. Ms. Nirmla Barla, Probationary Civil Judges (Jr. Div.), Bokaro,
42. Sri Ashok Kumar, Probationary Civil Judges (Jr. Div.), Rajmahal (Sahebganj),
43. Sri Anamika Kisku, Probationary Civil Judges (Jr. Div.), Deoghar,

44. Ms. Anju Kumari Minz, Probationary Civil Judges (Jr. Div.), Deoghar,
45. Sri Krishna Lohra, Probationary Civil Judges (Jr. Div.), Jamshedpur,
46. Ms. Mariam Hemrom Probationary Civil Judges (Jr. Div.), Jamshedpur,
47. Sri Surendra Bedia, Probationary Civil Judges (Jr. Div.), Dhanbad,
48. Sri Ajay Bishu Minz, Probationary Civil Judges (Jr. Div.), Deoghar,
49. Sri Vishal Majhee, Probationary Civil Judges (Jr. Div.), Garhwa,
50. Sri Chanchal Kumar, Probationary Civil Judges (Jr. Div.), Koderma,
51. Ms. Satyabhama Kumari, Probationary Civil Judges (Jr. Div.), Jamshedpur,
52. Sri Nirbhay Prakash, Probationary Civil Judges (Jr. Div.), Garhwa,
53. Sri Anil Kumar, Probationary Civil Judges (Jr. Div.), Madhupur (Deoghar).

Sub: - Nomination for attending the Refresher Training Course scheduled to be held on 15th-16th April, 2017 at Judicial Academy Jharkhand, Ranchi.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending two days Refresher Training Course on **15th – 16th April, 2017** at Judicial Academy Jharkhand, Ranchi with a direction to report to the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 15.04.2017 at 9:30 AM in proper dress.

Accordingly, you are accorded necessary permission for attending the aforesaid course.

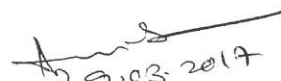
I am further directed to inform that the arrangement for stay for the participants have been made in Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of 14th April till the evening of 16th April, 2017. The nominated officers, staying in the hostel, will pay the mess charge to the staff designate, in advance, at the time of reporting to the Judicial Academy for training **at the rate of Rs. 320/- per day**. For other officers not staying in the hostel to pay mess charges **@ of Rs. 170 per day**. Cash receipt of the amount received will be given to the officers by the staff designate.

Yours faithfully,
Sd/- A.K. Choudhary
Registrar General

Memo No. 1408 /Appt.

Dated, Ranchi, the 29.03.17

Copy forwarded to the Principal District & Sessions Judges, Khunti / Ramgarh / Dhanbad / Chaibasa / Daltonganj / Godda / Garhwa / Hazaribagh / Latehar / Sahebganj / Pakur / Chatra / Jamshedpur / Dumka / Giridih / Koderma / Deoghar / Bokaro / including the Judicial Commissioner, Ranchi for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 141/JAJ dated 05.03.2017 / the C.P.C., e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.


29.03.2017
Registrar General

From:
Anil Kumar Choudhary,
Registrar General,
High Court of Jharkhand
Ranchi

File No. XXII(6)/1/2017-18/Apptt.
Letter No. _____/Apptt.
Dated: _____

To,

1. Sri Alok Kumar, S.D.J.M., Deoghar,
2. Sri Mithilesh Kumar Singh, S.D.J.M., Bokaro,
3. Sri Shekhar Kumar, SDJM-cum-Judge In-charge, Giridih,
4. Sri Sanjay Kumar Singh No. III, SDJM, Deoghar,
5. Sri Chandan, JM-cum-Judge In-charge-cum-Addl. Civil Judge (Jr. Div.), Daltonganj,
6. Sri Anand Mani Tripathi, Railway Judicial Magistrate, Sahebganj,
7. Sri Manoj Kumar Sharma, J.M.-cum-Civil Judge (Jr. Div.), Ranchi,
8. Sri Surya Mani Tripathi, Nyayadhikari, Jhumari Tilaiya, Koderma,
9. Sri Laxmikant, JM-cum-Judge In-charge-, Ranchi,
10. Sri Santosh Anand Prasad, JM-cum-Civil Judge (Jr. Div.), Jamshedpur (Ghatshila),
11. Sri Binod Kumar, SDJM-cum-Judge In-charge, Dhanbad,
12. Sri Kuldeep, JM-cum-Addl. Civil Judge (Jr. Div.), Jamshedpur (Ghatshila),
13. Sri Sunil Dutta Dwivedi, Civil Judge (Jr. Div.), Bokaro,
14. Sri Krishna Kant Mishra, JM-cum-Addl. Civil Judge (Jr. Div.), Daltonganj,
15. Sri Neeraj Kumar, Railway Judicial Magistrate, Deoghar (Madhupur),
16. Sri Purushottam Kumar Goswami, SDJM, Sahebganj (Rajmahal),
17. Miss Arti Mala, SDJM-cum- Judge In-charge-cum-Civil Judge (Jr. Div.), Ramgarh,
18. Sri Arjun Saw, SDJM-cum-Addl. Civil Judge (Jr. Div.), Chaibasa (Porahat),
19. Sri Manoranjan Kumar No. II, Civil Judge (Jr. Div.), Dhanbad,
20. Sri Md. Umar, Railway Judicial Magistrate, Dhanbad,
21. Sri Parth Sarthi Ghosh, SDJM-cum-Judge In-charge, Chaibasa,
22. Sri Rajiv Tripathi, Railway Judicial Magistrate, Daltonganj,
23. Sri Vikram Anand, SDJM-cum-Civil Judge (Jr. Div.)-Judge In-charge, Bokaro (Bermo at Tenughat),
24. Sri Manoj Kumar Prajapati, JM-cum-Judge In-charge-cum-Civil Judge (Jr. Div.), Garhwa,
25. Sri Abhishek Kumar, Judicial Magistrate, Deoghar,
26. Sri Shashi Bhushan Sharma, JM-cum-Addl. Civil Judge (Jr. Div.), Ranchi,
27. Sri Vishal Gaurav, Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur,
28. Sri Pratap Chandra, Civil Judge (Jr. Div.)-cum-J.M., Dhanbad,
29. Sri Kusheshwar Sinku, J.M.-cum-Judge l/c-cum-Addl. Civil Judge (Jr. Div.), Bokaro,
30. Sri Sanjit Kumar Chandra, Judicial Magistrate, Ranchi,
31. Sri Kamal Ranjan, J.M.-cum-Addl. Civil Judge (Jr. Div.)-cum-Judge l/c, Jamshedpur,
32. Sri Abhishek Prasad, J.M.-cum-Judge l/c, Deoghar,
33. Sri Rajesh Kumar No. II, Railway Judicial Magistrate, Ranchi,
34. Sri Manoranjan Kumar No. III, J.M.-cum-Addl. Civil Judge (Jr. Div.), Daltonganj,
35. Sri Vimal Johnson Kerketta, J.M.-cum-Addl. Railway Judicial Magistrate, Dhanbad,
36. Sri Anup Tirkey, S.D.J.M.-cum-Judge Incharge-cum-P.M. (J.J. Board), Sahebganj,
37. Sri Manoj Kumar Ram, SDJM-cum-Judge l/c-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Gumla,
38. Sri Sandeep Kumar Bertam, JM-cum-Addl. Civil Judge (Jr. Div.), Bokaro (Bermo at Tenughat),
39. Sri Ajay Kumar Guria, J.M.-cum-Addl. Civil Judge (Jr. Div.), Dhanbad,
40. Miss Kumari Jiv, J.M.-cum-Addl. Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Dhanbad,
41. Ms. Kamala Kumari, Civil Judge (Jr. Div.)-cum-Judge l/c, Hazaribagh,
42. Sri Bishwanath Oraon, J.M.-cum-Addl. Civil Judge (Jr. Div.), Dhanbad,
43. Ms. Nitasha Barla, J.M.-cum-Addl. Civil Judge (Jr. Div.), Ranchi,

44. Sri Sindhu Nath Lamay, J.M.-cum-Addl. Civil Judge (Jr. Div.), Jamshedpur,
45. Sri Sandeep Nishit Bara, S.D.J.M.-cum-Judge Incharge-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Latehar,
46. Sri Arbind Kachchap, J.M.-cum-Addl. Civil Judge (Jr. Div.), Jamshedpur,
47. Sri Dileep Rajeshwar Tirkey, Railway Judicial Magistrate, Chaibasa (Porahat),
48. Ms. Sushila Soreng, SDJM-cum-Civil Judge (Jr. Div.)-cum-Judge I/c-cum-P.M. (J.J. Board), Khunti.

Sub: - Nomination for attending the Refresher Training Course scheduled to be held on 22nd – 23rd April, 2017 at Judicial Academy Jharkhand, Ranchi.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending two days Refresher Training Course on “**Addressing issues of core competence towards excellence in qualitative and quantitative Justice**” on 22nd – 23rd April, 2017 at Judicial Academy Jharkhand, Ranchi with a direction to report to the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 22.04.2017 at 9:30 AM in proper dress.

Accordingly, you are accorded necessary permission for attending the aforesaid course.

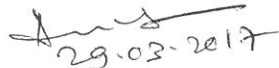
I am further directed to inform that the arrangement for stay for the participants have been made in Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of 21st April till the evening of 23rd April, 2017. The nominated officers, staying in the hostel, will pay the mess charge to the staff designate, in advance, at the time of reporting to the Judicial Academy for training **at the rate of Rs. 320/- per day**. For other officers not staying in the hostel to pay mess charges **@ of Rs. 170 per day**. Cash receipt of the amount received will be given to the officers by the staff designate.

Yours faithfully,
Sd/- A.K. Choudhary
Registrar General

Memo No. 1410 /Apptt.

Dated, Ranchi, the 29.03.17

Copy forwarded to the Principal District & Sessions Judges, Deoghar / Bokaro / Giridih / Daltonganj / Sahebganj / Koderma / Jamshedpur / Dhanbad / Ramgarh / Chaibasa / Garhwa / Gumla / Hazaribagh / Latehar / Khunti including the Judicial Commissioner, Ranchi for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 141/JAJ dated 05.03.2017 / the C.P.C., e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.


29.03.2017
Registrar General